

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. *441
TO BE ANSWERED ON 27.03.2018**

PRE-MATRIC SCHOLARSHIP SCHEME FOR OBCs

***441. SHRIMATI P.K. SREEMATHI TEACHER:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the Central-State ratio on the funding pattern under the Pre-Matric Scholarship Scheme for Other Backward Classes (OBCs);
- (b) the details of the amount allocated and released under the scheme during 2017-18, State-wise including Kerala;
- (c) whether the Government has any proposal to increase the allocation in line with the increasing population; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)**

(a) to (d): A Statement is laid on the Table of the House.

Statement for answer to part (a) to (d) of the Lok Sabha Starred Question No. *441 for answer on 27/03/2018 raised by Shrimati P.K. Sreemathi Teacher regarding "Pre-Matric Scholarship Scheme for OBCs"

(a) Under the Scheme of Pre-Matric Scholarship to OBCs for studies in India, 50% Central Assistance is provided to the State Governments, remaining 50% has to be borne by the State Government. In case of UTs 100% central assistance is provided.

(b) The State-wise details of the amount allocated and released under the scheme during 2017-18 including Kerala is at Annexure.

(c) & (d) There is an enhancement of 41.03% in total Budget allocation for 2018-19 with respect to 2017-18. Budget allocation for the Backward Class Division for the year 2018-19 is Rs. 1745.00 crore (including Rs. 100 crore for NBCFDC) as against Rs. 1237.30 Crore for 2017-18. For the Pre-Matric Scholarship Scheme for OBCs the amount has been increased to Rs. 232.00 Crore from Rs. 142.00 Crore in 2017-18 which is 63.38% higher.

Annexure as referred in part (b) of Lok Sabha Starred Question No. 441 to be answered on 27.3.2018.

Details under the Scheme of Pre-Matric Scholarship for OBCs for the year 2017-18 (as on 21.3.2018).

(Amount in Lakhs)

| S.No. | States/ UTs | Funds Released | Notional Allocation | No. of Beneficiaries |
|-------|------------------|-----------------|---------------------|---|
| 1 | Andhra Pradesh | 402.00 | 536.00 | No. of beneficiaries of 2017-18 will be provided by the State/UT with the proposal of next year |
| 2 | Bihar | 1782.00 | 1134.00 | |
| 3 | Chhattisgarh | - | 279.00 | |
| 4 | Goa | 173.00 | 16.00 | |
| 5 | Gujarat | 942.00 | 660.00 | |
| 6 | Haryana | 126.13 | 277.00 | |
| 7 | Himachal Pradesh | - | 75.00 | |
| 8 | Jammu & Kashmir | - | 137.00 | |
| 9 | Jharkhand | 514.00 | 360.00 | |
| 10 | Karnataka | 952.00 | 667.00 | |
| 11 | Kerala | 521.00 | 365.00 | |
| 12 | Madhya Pradesh | - | 793.00 | |
| 13 | Maharashtra | 921.00 | 1228.00 | |
| 14 | Odisha | 395.00 | 458.00 | |
| 15 | Punjab | - | 303.00 | |
| 16 | Rajasthan | 1247.00 | 749.00 | |
| 17 | Tamil Nadu | 590.25 | 787.00 | |
| 18 | Telangana | - | 389.00 | |
| 19 | Uttar Pradesh | 3112.00 | 2180.00 | |
| 20 | Uttarakhand | - | 110.00 | |
| 21 | West Bengal | 879.84 | 997.00 | |
| 22 | Assam | - | 1228.00 | |
| 23 | Manipur | - | 106.00 | |
| 24 | Sikkim | 2.50 | 24.00 | |
| 25 | Tripura | 142.00 | 142.00 | |
| 26 | A & N Island | 36.00 | 11.00 | |
| 27 | Chandigarh | 2.98 | 61.00 | |
| 28 | D & N Haveli | 1.02 | 17.00 | |
| 29 | Daman & Diu | 60.00 | 11.00 | |
| 30 | Delhi | - | 93.00 | |
| 31 | Puducherry | 21.00 | 7.00 | |
| | Total | 12822.72 | 14200.00 | |

Note : Reason for non-release of fund to some States is due to incomplete proposals/pending UCs.